

COURT - II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 4 of 2011

Dated: 18th July, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Noida Power Company Ltd. ... Appellant (s)
Versus

U.P. Electricity Regulatory
Commission ... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Vishal Gupta

Counsel for the Respondent(s): Mr. Kunal Verma
Mr. Ashok Kumar Singh

ORDER

At the request of the learned Counsel for the Appellant,
post the matter for hearing on 02.08.2011.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK